NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	THEARING HELD ON 05.02.2016 AT 10.50 AN
COMPANY PETITION/APPLICATION NO.	CA No.106/252/HDB/2018
NAME OF THE COMPANY	Image Developers Private Limited
NAME OF THE PETITIONER(S)	Image Developers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252
, ,	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ROHIT POGULA	ADVOCAT	9495902529	1
		1	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	30		

ORDER

Heard Mr.Rohit Pogula Learned Counsel for the Petitioner.

Post the case on 23rd March 2018.

Member (T)

Member (J)

Ramu